

Sl. No.	Name of States/UTs	SAAP I	SAAP II	SAAP III	Total
16.	Manipur	51.43	60.00	68.88	180.31
17.	Meghalaya	22.81	26.67	30.66	80.14
18.	Mizoram	40.56	46.67	53.02	140.25
19.	Nagaland	34.98	40.00	45.24	120.22
20.	Odisha	461.30	530.40	607.26	1,598.96
21.	Punjab	709.66	857.02	1,199.95	2,766.63
22.	Rajasthan	919.00	1,072.80	1,232.14	3,223.94
23.	Sikkim	13.43	13.33	13.30	40.06
24.	Tamil Nadu	3,249.23	3,834.49	4,111.06	11,194.78
25.	Telangana	408.51	554.77	702.98	1,666.26
26.	Tripura	36.62	49.33	62.30	148.25
27.	Uttar Pradesh	3,287.26	3,895.16	4,239.24	11,421.66
28.	Uttarakhand	148.53	197.33	247.16	593.02
29.	West Bengal	1,104.86	1,393.69	1,536.45	4,035.00
Union Territories (UTs)					
30.	Andaman and Nicobar Islands	3.18	3.60	4.04	10.82
31.	Chandigarh	15.04	18.00	62.03	95.07
32.	Dadra and Nagar Haveli	3.41	3.60	3.81	10.82
33.	Daman and Diu	4.56	5.75	7.72	18.03
34.	Delhi	223.07	265.73	313.51	802.31
35.	Lakshadweep	0.68	1.20	1.73	3.51
36.	Puducherry	18.97	21.60	24.34	64.91
TOTAL		20,672.36	25,182.16	31,785.51	77,640.02

Status of PMAY-U Scheme

2450. SHRI V. MURALEEDHARAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of funds sanctioned for PMAY-U during each of the last three years, State-wise;

(b) the target set for construction of houses in the first phase under PMAY-U in the State of Kerala;

(c) the number of houses built in that State under PMAY-U;

(d) how many houses have been allotted in the State under this scheme; and

(e) the status of implementation of Phase-II of the scheme in that State?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) State-wise details of central assistance sanctioned and released during each of the last three years and Current year under Pradhan Mantri Awas Yojana (Urban) (PMAY(U)) are given in the Statement (See below).

(b) Under the PMAY(U) scheme, States/Union Territories (UTs) are required to undertake a demand assessment and validate the same to determine the actual requirement of houses to be built. As per the road map submitted by the State of Kerala, the likely demand for construction of houses in the State under PMAY (U) is about 2.20 lakh.

(c) to (e) In the State of Kerala, 341 projects under PMAY(U) have been sanctioned so far for construction of 89,498 houses involving central assistance of ₹ 1394.46 crore. Central assistance of ₹ 934.64 crore has so far been released to the State. This includes ₹ 89.65 crore disbursed as interest subsidy to 4797 Beneficiaries under Credit Linked Subsidy Scheme (CLSS) component of PMAY(U). As reported by the State, construction of 66,663 houses under PMAY (U) has been started of which 20,804 houses have been completed so far. Of the completed houses, 20,481 houses have already been occupied by the beneficiaries.

Statement

State/UT-wise details of funds Sanctioned/Released during last three years and current year under PMAY(U)

Sl. No.	State/UT	Funds sanctioned and Released during last three years and current year			
		F.Y. 2015-16	F.Y. 2016-17	F.Y. 2017-18	Current year 2018-19
1	2	3	4	5	6
1.	Andaman and Nicobar Island (UT)	-	-	0.23	0.04
2.	Andhra Pradesh	368.78	235.56	2,676.32	464.61

1	2	3	4	5	6
3.	Arunachal Pradesh	27.77	28.90	20.80	9.93
4.	Assam	0.04	13.85	326.43	6.39
5.	Bihar	121.81	287.32	437.35	116.84
6.	Chandigarh (UT)	0.04	0.07	1.17	1.52
7.	Chhattisgarh	119.41	60.32	504.67	157.93
8.	Dadra and Nagar Haveli (UT)	0.02	1.57	23.89	9.54
9.	Daman and Diu (UT)	-	0.07	4.00	2.17
10.	Delhi (UT)	1.26	2.38	56.93	84.14
11.	Goa	0.02	0.20	2.17	3.39
12.	Gujarat	351.71	608.53	1,106.73	1,456.87
13.	Haryana	110.79	8.60	150.36	228.31
14.	Himachal Pradesh	9.33	11.50	17.10	21.92
15.	Jammu and Kashmir	6.26	2.49	61.01	17.92
16.	Jharkhand	110.42	193.55	670.11	14.53
17.	Karnataka	410.63	195.93	1,697.71	258.56
18.	Kerala	26.64	56.54	263.87	587.59
19.	Lakshdweep (UT)	-	-	-	-
20.	Madhya Pradesh	301.85	417.69	2,362.87	1389.15
21.	Maharashtra	30.88	482.12	796.27	1,473.62
22.	Manipur	-	23.40	136.38	0.67
23.	Meghalaya	0.02	0.52	4.72	0.22
24.	Mizoram	15.83	0.18	60.35	7.05
25.	Nagaland	16.23	60.56	9.78	61.62
26.	Odisha	169.62	111.00	157.44	204.03
27.	Puducherry (UT)	0.13	4.46	42.73	12.19
28.	Punjab	4.61	66.21	93.82	97.03

1	2	3	4	5	6
29.	Rajasthan	240.67	105.39	183.25	151.91
30.	Sikkim	-	0.02	1.29	1.61
31.	Tamil Nadu	132.11	634.60	1,194.39	830.00
32.	Telangana	325.99	142.70	773.60	152.09
33.	Tripura	30.05	287.51	160.56	141.21
34.	Uttar Pradesh	121.18	77.88	1,621.87	918.26
35.	Uttarakhand	65.55	29.58	131.35	37.80
36.	West Bengal	102.83	446.48	780.08	379.84
GRAND TOTAL		3,222.50	4,597.68	16,531.64	9,300.52

Status of Smart City Mission

2451. SHRI V. MURALEEDHARAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) how many cities have been included in the Smart Cities Mission (SCM) especially of Kerala;

(b) whether it is a fact that the Smart Cities Mission (SCM) is progressing at a slow pace;

(c) if so, the reasons therefor;

(d) the details of funds sanctioned and spent on the development of cities identified under SCM in that State; and

(e) the present status of SCM in that State?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) 100 cities have been selected under the Smart Cities Mission for development as Smart cities. Out of these 100 cities, two cities, namely, Kochi and Thiruvananthapuram have been selected from the State of Kerala.

(b) and (c) It takes around 12-18 months for a selected city to set up Special Purpose Vehicle (SPV), procure Project Management Consultant (PMC), hire necessary human resources, call tenders and issue work orders. The implementation plan is given